

[Shri Vithalbhai M. Patel]

Electricity Board that the gas would be supplied to the proposed Pipavav gas based power project;

(b) whether it is also a fact that he has written to the Chief Minister of Gujarat to expedite the proposed Pipavav Power Project so that gas could be provided;

(c) what is the quantity demanded by the Gujarat Electricity Board of gas for Pipavav Power Project; and

(d) whether Government propose to supply gas to Pipavav gas-based power project when it is ready?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) A decision had been taken in principle to allocate gas for the proposed Pipavav Power Project, subject to development of Tapti Offshore fields.

(b) No, Sir.

(c) 2.25 MMSCMD for Stage 1 of the project.

(d) The matter regarding development and utilisation of gas in the Tapti Offshore fields is at present being considered.

Selection of Persons for Management Training

1050. SHRI PRAKASH YASHWANT AMBEDKAR: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of persons sent for management training abroad by the Bharat Petroleum Corporation;

(b) what are the criteria for sending the people for management training abroad;

(c) whether I.T.S. Director, London has made any complaint about the selected persons; and

(d) the number of schedule caste and scheduled tribe persons from the Bharat Petroleum Corporation sent for training abroad during the last three years?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) 1989—21

1990—32

1991—15

(b) As reported by BPC, staff are sent abroad on training on a selective basis essentially to develop their effectiveness in management. The selection for training abroad is also done under the Colombo Plan, selection for which is made by Department of Public Enterprises in consultation with British Counsel.

(c) No such complaint has been received by BPC.

(d) 1989 — Nil

1990 — 3

1991 — 2

Departmental Promotion in the Railways Catering Department

1051. SHRI ASHOK NATH VERMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that some Bearers in the Northern Railways Catering Department who have passed the Higher Secondary Examination of Delhi Board and have put in more than 10 years' service, are still in the same post;

(b) if so, what are the avenues for promotion of these Class-IV employees to Class-III;

(c) whether any quota of Departmental promotion of these employees has been fixed, if so, the details thereof and if not, the reasons therefor; and

(d) in what manner Government propose to improve the service career prospects of those employees?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) The information is being collected and will be laid on the Table of the Sabha.

(b), and (c) Bearers have avenue of promotion to Group 'C' posts of Sales In-charge/Junior Clerk/Bill Issuer (Rs. 825—1200) and Stores-cum-Accounts Clerks (Rs. 950—1500), from where they can progress in the cadre of Catering Managers where at the level of Asstt. Catering Managers a quota for promotion has been fixed and then right upto the post of Chief Catering Manager (Rs. 2000—3200), etc.

(d) Avenue of promotion available to Bearers are considered adequate.

Book Stalls on Indian Railways

1052. SHRI GURUDAS DAS GUPTA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the contracts of book stalls on Indian Railways are awarded/renewed for a period of five-years ;

(b) whether there is any book stall contract on Indian Railways which has been renewed for a period of nine years ; and

(c) if so, what is the justification for adopting two types of procedures for the same type of licences ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN) : (a) Yes, Sir.

(b) and (c) In 1967, it was decided to delete the clause of "Automatic renewal" from the agreements of M/s A. H. Wheeler and Co. and M/s Higginbotham but to extend their period of agreements from 5 years to 9 years.

Amount Paid by M/s A. H. Wheeler and Co. Etc.

1053. SHRI GURUDAS DAS GUPTA : Will the Minister of RAILWAYS be pleased to state what are the details of amount paid by M/s A. H. Wheeler and Company and M/s Higgins Bothams and Company, Madras, separately as a royalty, Station-wise, on the Western, Central, Northern, South-Eastern, Eastern, South-Central, North-Eastern and North East Frontier

Railways, month and year-wise from 1st January, 1988 to 31st December, 1991 ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN) : The information is being collected and will be laid on the Table of the Sabha.

Reduction of Posts of Officers in Railways

1054. SHRI GURUDAS DAS GUPTA : Will the Minister of RAILWAYS be pleased to state :

(a) whether it has been decided by Government recently to reduce 20% post of the higher grade officers in all the departments of Zonal Railways including Railway Board so as to reduce the expenditure thereon ;

(b) if so, what is the number of posts of Dy./Jt. Directors/Directors and Executive Directors that have been reduced from each Directorate of the Railway Board ; and

(c) the time fixed for implementation of the above decision ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN) : (a) The Ministry of Railways have decided to keep the operation of a certain number (not 20%) of higher grade posts in abeyance as an economy measure.

(b) and (c) The following six posts have been held in abeyance, namely (i) one Member of the Railway Board (ii) Executive Director, Vigilance (Accounts) (iii) Joint Director (Training & Manpower Planning) (iv) Joint Director (Safety) (v) Railway Liaison Officer and (vi) Joint Director (Computerisation & Information Systems).

मध्य प्रदेश में आदर्श रेलवे स्टेशन

1055. श्री सधाकिशन मालवीय : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश में अब तक कितने रेलवे स्टेशनों को आदर्श रेलवे स्टेशनों में बदला जा चुका है ;